

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2879
ANSWERED ON:15.03.2010
ENCROACHMENT IN CANTONMENT AREAS
Bhagat Shri Sudarshan;Singh Shri Bhupendra

Will the Minister of DEFENCE be pleased to state:

- (a) whether encroachments in the cantonment areas are increasing continuously;
- (b) if so, the details thereof;
- (c) whether the Government has formulated any action plan to check such encroachments and recover the encroached lands; and
- (d) if so, the details thereof?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) & (b): The total number of encroachments reported and removed in respect of lands under the management of Cantonment Boards and Defence Estates Officers within the limits of the Cantonments during the last three years are as under:-

Year	Encroachments reported	Encroachments removed
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2007	370	398
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2008	495	583
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2009	658	765
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It is apparent that there is no increase in incidents of encroachments in Cantonments across the country.

(c) & (d): Action is being taken under the provisions of the Cantonments Act, 2006 and the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 and the Rules framed there under to remove encroachments.